

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 1st December, 2023

The Mediation Monitoring Committee of the Hon'ble Gauhati High Court has been pleased to empanel the below mentioned Advocates as **Mediators** for Arunachal Pradesh who have successfully completed the "**40 hours Mediation Training Programme**" under the Mediation & Conciliation Project Committee (MCPC), Supreme Court of India conducted by the Arunachal Pradesh State Legal Services Authority, from **19.08.2023 to 23.08.2023**.

Sl. No.	Name of the Advocates	Designation
1	Adv. Sunil Mow	Gauhati High Court, Itanagar Permanent Bench, Yupia
2	Adv. Pubi Pangu	Gauhati High Court, Itanagar Permanent Bench, Yupia
3	Adv. Jaya Doji	Gauhati High Court, Itanagar Permanent Bench, Yupia
4	Adv. Laxmi Hage	Gauhati High Court, Itanagar Permanent Bench, Yupia
5	Adv. Oken Duggong	Gauhati High Court, Itanagar Permanent Bench, Yupia
6	Adv. Kesang Wangmu	Gauhati High Court, Itanagar Permanent Bench, Yupia
7	Adv. Sum. V. Darang	Gauhati High Court, Itanagar Permanent Bench, Yupia
8	Adv. Bullo Yari	Gauhati High Court, Itanagar Permanent Bench, Yupia
9	Adv. Oyam Binggep	Gauhati High Court, Itanagar Permanent Bench, Yupia
10	Adv. Monoj Saikia	Gauhati High Court, Itanagar Permanent Bench, Yupia
11	Adv. A.T. Tara	Gauhati High Court, Itanagar Permanent Bench, Yupia
12	Adv. Marpe Ninu	Gauhati High Court, Itanagar Permanent Bench, Yupia
13	Adv. Duyu Apo	Gauhati High Court, Itanagar Permanent Bench, Yupia
14	Adv. Techu Natu	Gauhati High Court, Itanagar Permanent Bench, Yupia
15	Adv. Likha Asha	Gauhati High Court, Itanagar Permanent Bench, Yupia
16	Adv. Punda Padung	District & Sessions Court, Tezu
17	Adv. Kaminu Dellang	District & Sessions Court, Tezu
18	Adv. Khopey Thaley	District & Sessions Court, Tezu

19	Adv. Nani Modi	District & Sessions Court, Yupia
20	Adv. Raknu Koniya	Gauhati High Court, Itanagar Permanent Bench, Yupia

By Order,
Sd/- Kanchan Newar

Secretary,
Gauhati High Court Mediation Centre

Memo No. GHCMC- 02/2021(Pt-I)/ 410-420

Dated: 01.12.2023

Copy forwarded for information & necessary action to:

1. The Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
2. The Registrar (Admin./Vigilance/Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Itanagar Bench.
5. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official Website of the Gauhati High Court, Guwahati and in the webpage of the Gauhati High Court Mediation Centre).

6. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
7. The P.S to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
8. The P.S to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
9. The P.S to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
10. The P.S to Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati.
11. The CA to the Registrar General, Gauhati High Court, Guwahati.

Secretary,

Gauhati High Court Mediation Centre

Paiba
11/12/2023